

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Tuesday, 10th day of November Two Thousand And Twenty

PRESENT:

THE HON'BLE SHRI S.N. TERDAL, MEMBER(J)
THE HON'BLE SHRI C.V. SANKAR, MEMBER(A)

O.A.310/457/2020

T. Ramkumar,
S/o. Thomas,
No.5, Pudhu Nagar,
Kombakkam,
Pondicherry-605 110.

.....Applicant

(By Advocate: M/s. A. Tamilvanan)

Vs.

1. Union of India, Rep. by the
Secretary to Government
Home Department,
Chief Secretariat, Pondicherry;
2. The Director General of Police,
Puducherry;
3. The Superintendent of Police (HQS)/
Officer on Special Duty
No.1, Dumas Street, Puducherry-1.

...Respondents.

(By Advocate: R. Syed Mutafa)

ORAL ORDER

(Pronounced by Hon'ble Mr. S.N. Terdal, Member(J))

The applicant has filed the present OA seeking the following reliefs:-

"a). to call for the records leading to the publishing of impugned publication of final rejection list issued by the 3rd respondent in No. 2841/Estt.1(B)/A1/Pol/PC/2018 dated 12.10.2020 relating to the post of Police Constable and quash the same in so far as the applicant is concerned (Sl. No. 1654) and consequently direct the respondents to permit the applicant to participate in the Physical and written test(dates not finalized) scheduled to be conducted by the 3rd respondent and

b) pass such further or other orders as may be deemed fit and proper."

2. Heard Mr. Syed Mustafa, learned standing counsel appearing for the respondents.
3. Learned counsel for the respondents submit that initially applicant's application was rejected but subsequently his application was accepted under S.T. category and, therefore, nothing survives in this matter to be adjudicated.

4. In view of the submission made by the counsel for the respondents on instructions, nothing survives to be adjudicated in the OA and, therefore, the same is dismissed as infructuous. No costs.

(C.V. SANKAR)
MEMBER(A)

(S.N. TERDAL)
MEMBER(J)

10.11.2020

Asvs